

Statement 9: Financing of Gross Fiscal Deficit – 2016-17 (BE)

(₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	197.3	2.3	-9.0	4.5	10.4	-0.4	-0.6	-	-	-0.6	1.0	205.0
2. Bihar	144.5	11.5	2.5	13.3	-2.8	-	-9.5	-	-	-	0.7	160.1
3. Chhattisgarh	53.0	7.4	-1.2	12.0	3.5	1.4	0.3	-	-	4.1	0.7	81.1
4. Goa	9.5	1.9	-1.1	0.2	1.2	0.1	2.0	5.2	-	-0.1	13.7	32.6
5. Gujarat	222.2	-0.3	-30.2	-	9.0	0.1	30.6	-	-	17.0	-2.5	246.1
6. Haryana	145.0	6.4	3.8	2.5	15.7	0.3	6.7	-58.1	-0.4	92.9	36.5	251.2
7. Jharkhand	50.2	2.9	-4.9	4.9	-2.1	-0.1	8.5	-0.4	-1.6	8.1	-9.3	56.3
8. Karnataka	215.6	8.3	13.1	5.0	31.2	-1.3	-27.0	10.0	-	-	1.8	256.6
9. Kerala	163.7	12.7	-0.3	2.8	48.6	0.1	-4.4	0.2	-0.7	0.4	8.4	231.4
10. Madhya Pradesh	218.0	11.1	3.3	9.1	6.1	1.4	-14.1	16.3	1.6	0.2	-3.9	249.1
11. Maharashtra	364.2	-0.2	-28.4	-1.0	17.7	4.4	51.9	-1.5	-	-1.7	-55.2	350.3
12. Odisha	73.2	14.6	1.0	23.8	10.0	-	-17.0	0.1	0.1	21.9	17.5	145.3
13. Punjab	129.6	2.7	-12.7	3.9	16.6	-4.1	0.7	-	-	-0.6	-5.2	130.9
14. Rajasthan	142.5	50.4	-12.7	11.5	36.4	0.1	2.1	-	-	201.2	-	431.5
15. Tamil Nadu	353.6	20.8	3.0	11.9	16.2	5.7	-18.0	-2.9	-2.0	-0.2	17.2	405.3
16. Telangana	221.5	4.0	-2.8	3.4	3.8	2.8	3.9	-	-	-1.8	-0.1	234.7
17. Uttar Pradesh	291.0	-6.4	3.4	7.8	45.6	65.9	-28.3	0.8	-12.0	135.6	-3.9	499.6
18. West Bengal	228.0	7.9	26.8	-	10.2	-1.8	9.5	-	-	8.2	-95.2	193.6
II. Special Category												
1. Arunachal Pradesh	3.0	-0.3	2.6	3.6	-0.1	0.5	-5.5	5.9	-0.3	-7.1	1.3	3.7
2. Assam	37.7	1.1	7.9	10.6	4.6	-	0.5	0.3	-6.6	1.0	9.5	66.7
3. Himachal Pradesh	27.4	-0.1	1.9	0.2	10.0	-	-	-	-	-0.8	2.2	40.8
4. Jammu and Kashmir	18.9	-1.0	1.3	1.0	16.9	0.3	-	-0.1	-	45.5	33.4	116.1
5. Manipur	4.2	-0.4	-0.4	0.5	0.5	-	3.0	-	-	-0.1	0.3	7.5
6. Meghalaya	6.7	-0.1	0.6	0.3	1.9	-	0.2	0.9	0.1	-0.9	0.2	9.9
7. Mizoram	0.5	0.1	-0.1	0.1	2.6	-	0.1	-	1.0	-0.1	-3.9	0.2
8. Nagaland	8.4	-0.1	-	-	0.7	-	-0.7	-	-	-0.6	-2.3	5.4
9. Sikkim	6.2	-0.1	-0.1	-0.1	0.1	-	-	-	-	-	-	6.0
10. Tripura	6.7	-0.3	-0.5	0.9	2.8	0.2	0.2	-0.5	0.1	-	7.9	17.5
11. Uttarakhand	45.2	0.5	5.0	4.9	1.1	-	1.6	1.3	0.7	0.2	0.1	60.7
All States	3,387.4	157.6	-28.3	137.7	318.3	75.5	-3.4	-22.5	-20.0	521.9	-29.0	4,495.2
<i>Memo item:</i>												
1. NCT Delhi	-	28.4	-16.5	-	-	-	-	-	-	-	16.5	28.4
2. Puducherry	5.0	-0.4	-	0.7	0.4	-0.1	1.4	0.3	-0.1	1.8	-2.0	7.1

'-': Nil/Negligible. BE: Budget Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these states are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.